

OA-347/96

Ram Jeevan Prasad

Defects pointed out under items no. 1, 2, 7, 10, 11, and 21 of the scrutiny report have not been removed. The learned counsel for the applicant is directed to remove the same by 2.7.1996.

MPS.

Sh
(M.L. Paswan)
Registrar I/c

2/2.7.96

Shri M.L.Paswan, Registrar I/c

Defects have been removed. List on 30.7.96 before the Hon'ble Bench for admission.

SKS

Sh
(M.L. Paswan)
Registrar I/c

3./ 30.7.96.

Counsel for the applicant. : Shri S.K. Singh.

After certain argument, the learned counsel for the applicant prays for some time to produce departmental circular which stipulates appointment of partial blind and also fully blind person in the department. He is also directed to serve copy of the OA on the respondents so that they could give reply to the applicant before the matter comes up again for admission. List this case for admission hearing on 30.8.96.

/CBS/

N.K. Verma
(N.K. Verma)
Member (A)

OA - 347/96

4./ 30.8.96.

None for the applicant.

Shri R.S. Pradhan, the counsel for the respondents.

*Vakalatnama
filed on behalf of
the respondent No. 1/96
M.K.S
20/9/96*

The learned counsel for the respondents states that he has received copy of the OA only yesterday. He will file reply in the matter after three weeks. Let this case be listed on 24.9.96 for hearing on admission.

/CBS/

N.K.Verma
(N.K. Verma)
Member (A)

5/24.9.1996

Counsel for the applicant : Mr. A.K. Singh

Counsel for the respondents : None

On the request made on behalf of the counsel for the respondents for adjournment on the ground of his illness, the case is adjourned to 15.11.1996 for admission.

MPS.

→ →
(K. D. Saha)
Member (A)

V.N. Mehrotra
(V.N. Mehrotra)
Vice-Chairman

6/15/1996

Adjourned to 16.12.1996 for admission.

V.N.M.
(V.N. Mehrotra)
Vice-Chairman

7./ 16.12.96. Wrongly listed for direction. List it on
22.1.97 for admission.

/CBS/

V.N.M.
(V.N. Mehrotra)
Vice-chairman

8

22.1.97

Adjourned to 17.2.97 for admission.

CM

V.N.M.
(V.N. Mehrotra)
Vice-Chairman

9
17.2.97

List on 9.4.97 for hearing on admission.

V.N.M.
(V.N. Mehrotra)
Vice-Chairman

0/09.04.97

List it on 27.05.1997 for admission.

V.N.M.
(V.N. Mehrotra)
Vice-Chairman

11
27.5.97

List on 8.8.97 for hearing on admission.

CM

V.N.M.
(V.N. Mehrotra)
Vice-Chairman

12

8.8.97

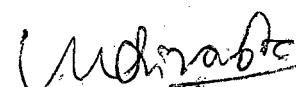
CM

List on 30.9.97 for admission.


(V.N. Mehrotra)
Vice-Chairman

13./ 30.9.97. Since Bench is not available today, the case is adjourned to 3.12.97 for admission.

/CBS/


(V.K. Srivastava)
Dy. Registrar.

14./ 3.12.97. None for the applicant. List it on 10.2.98 for admission.

/CBS/


(S. Das Gupta)
Member (A)


(V.N. Mehrotra)
Vice-chairman

15/10.02.1998 Nobody appears for the applicant today also. The O.A. is dismissed for default.

LSKJ


(R. Rangarajan)
Member (A)


(V.N. Mehrotra)
Vice-Chairman